NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(CAA) No. 54/BB/ 2017	T.P. No.	Await report from ROC &	Section	Name of the Parties M/s. / Mr.	
	-		230/ 232	Sankalp & KPIT Semiconductor Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1871. VASUDEUAN 9845806822.		Applican.	\L ,
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<u>ORDER</u>

Counsel for Petitioner is present. Already we have received reports of ROC, R.D and O.L. Heard the Counsel for Petitioner. List it for orders on 08/03/2018.

Member (T)

Member (J)